COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 284 OF 2017 APPEAL NO. 09 OF 2018 &IA NO. 994 OF 2017

Dated: 6th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

APPEAL NO. 284 OF 2017

Adani Power Rajasthan Limited ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Abiha Zaidi

Ms. Apporva Saxena

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2 to R-4

APPEAL NO. 09 OF 2018 & IA NO. 994 OF 2017

Jaipur Vidyut Vitaran Nigam Limited & Ors. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Amit Kapur

Ms. Abiha Zaidi

Ms. Apporva Saxena for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.11.2018.</u>

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk